

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.05.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 59 of 2022	Kishor Kakumal Keswani Vs. Manohar Kakumal Keswani & Ors.	Vikram Hegde	Nirnay Gupta Vishal Ganda Ayandeb Mitra-R1 to R3

For Hearing

2.	Comp. App. (AT) (Ins) No. 414 of 2021 (PH)	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
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**By order of Hon’ble Chairperson
-sd/-
Registrar**